NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH (COURT 1) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL HELD ON 27.01.2021 at 02.15 P.M. THROUGH VIDEO CONFERENCING.

PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL SHRI ANIL KUMAR B. MEMBER - TECHNICAL

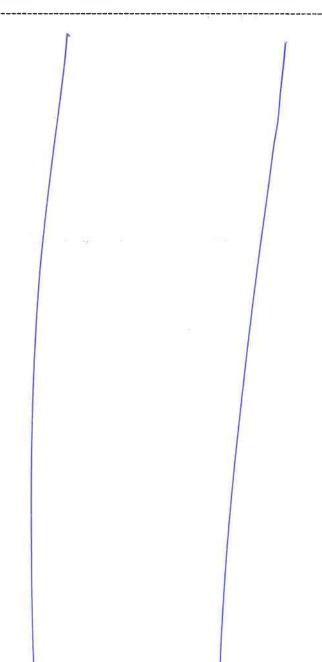
APPLICATION NUMBER

PETITION NUMBER : IBA/442/2020

NAME OF THE PETITIONER(S) : Mayura's Industrial Services

NAME OF THE RESPONDENT(S) : Shivsu Canadian Clear Waters Ltd

UNDER SECTION : Sec 9 Rule 6 Of IBC



ORDER

Mr. A.G.Sathiyanarayana, Advocate for the Petitioner and Mr. Goutham S Raman, Advocate for the Corporate Debtor are present through Video Conferencing Platform.

Ld. Advocate for the Corporate Debtor represents that in view of the copy of the Petition and typed set not being available, he is unable to file the Counter for the Corporate Debtor.

Taking into consideration the said representation, we direct the Ld. Advocate for the Petitioner at least to make it available via e-copy to the e-mail ID of the Ld. Advocate for the Corporate Debtor. To enable the same, Ld. Advocate for the Corporate Debtor will provide the e-mail ID to the Ld. Advocate for the Petitioner by today itself. Time is granted to file Counter by two (2) weeks from today.

Post this matter on **01.03.2021**.

-SD-(ANIL KUMAR B) MEMBER (TECHNICAL) -SD(R.VARADHARAJAN)
MEMBER (JUDICIAL)